

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 35

**IA 2494/2022 in C.P. (IB)/1053(MB)2017**

CORAM:

SH. PRABHAT KUMAR  
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Amar Remedies Ltd.**

*Appearance (via video-conference):*

For the Applicant	:	None present
For the Resolution Professional	:	Adv. Aditya Gauri, Adv. Amar Vivek A/w Adv. Dhananjaya Sud

Section 60(5) u/s 10 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 08.05.2023, for further consideration and hearing.

**Sd/-**

**Sd/-**

PRABHAT KUMAR  
Member (Technical)

H. V. SUBBA RAO  
Member (Judicial)

10.03.2023  
*Vedant*